

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 62(ND)/2015
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2016

NAME OF THE COMPANY: Mr. Nand Lal Bhatia

V/s.

M/s. Kuldeep Kaul & Anr. M/s. HBE Aviosecc Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Siddharth Yadav, Adv.		} Petitioners	
2.	Ms. Vijeta Mukherjee, Adv.			
3.	Ms. Tanushree Ghosh, Adv.			
1.	MR. NPS CHAWLA, ADV.		} Respondents	
2.	MR. CAURAV VARMA, ADV.			
3.	MR. SUSOY DATTA, ADV.			

Order

For orders see order in CP 61(ND)/2015